

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: servomax India Private Limited Date of Commencement of Liquidation: 04-02-2019; List of Stakeholders as on Date: 04-04-2022; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digitof registration number: 10360

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	3	7691571337	3	7691571337	0	0	0	Annexure 3
4	Unsecured financial creditors	1	2329245	1	2329245	0	0	0	Annexure 4
5	Operational creditors (Workmen)	39	7722785	37	4912491	0	2810294	0	Annexure 5
6	Operational creditors (Employees)	9	2884241	9	2641536	0	242705	0	Annexure 6
7	Operational creditors (Government Dues)	8	106881256	8	106848359	0	32897	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	23	1073916846	16	135519834	0	938397012	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		83	8885305710	74	7943822802	0	941482908	0	